

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3235
ANSWERED ON 21/03/2023

EMPLOYMENT OPPORTUNITIES IN RURAL AREAS

3235. SHRIMATI PRATIBHA SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is planning to generate more employment opportunities in rural areas to prevent migration from rural to urban areas;
- (b) if so, the details thereof including plan and fund allocation; and
- (c) the details of employment generation in rural areas during each of the last three years, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (c) The problem of migration of rural population to urban areas is addressed by the Ministry through multi-dimensional course of action such as provision of improved infrastructural facilities, equitable dispersal of resource to remove regional disparities, employment generation, imparting of skills, encouraging entrepreneurial activity, undertaking land reforms, enhancing literacy and providing easy access to financial assistance and credit facilities etc.

So far as efforts for creating more employment opportunities is concerned, Ministry is implementing various rural development schemes for creating employment opportunities. These measures encourage people to stay in rural areas, earn their livelihood and raise their quality of life near their places of residence and hence act as a deterrent to distress migration of rural population to cities. Some of the schemes that have a positive impact on reducing migration from rural to urban areas through employment generation are as under:

- i. **Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS):** MGNREGS is a major employment generation programme in rural areas of the country. The MGNREGA provides guarantee for 100 days of employment in a financial year to every rural household whose adult members volunteer to do unskilled manual work. Further, an additional 50 days of wage employment is provided over and above 100 days in the notified drought affected areas or natural calamity affected areas in the country on recommendation of the Ministry of Agriculture and Farmers Welfare. Under MGNREGS, Rs 89400 Cr. (RE) has been allocated for FY 2022-23. State/UT-wise persondays generated MGNREGS during the last three years are at **Annexure**.
- ii. **Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM)** is implemented with the objective of providing self-employment to the women members of the rural poor families by mobilizing them into Self Help Groups (SHGs). Rs. 13336.42 Cr. (RE) has been allocated for FY 2022-23.

iii. The Ministry also implements two skill development programmes, as a sub scheme of DAY-NRLM, for skilling of rural poor youth to improve their employability.

- **Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY):** DDU-GKY is a placement linked skill development program, being implemented since September 2014 for rural poor youth in the age group of 15-35 years.
- **Rural Self Employment Training Institutes (RSETIs):** RSETI is a Bank lead and MoRD funded training programme. The sponsor banks establish institutions for training in their lead districts to provide training for Skill and Entrepreneurship Development. MoRD extends financial support for the construction of RSETI building and also bears the cost of training the Rural Poor candidates. Any unemployed youth in the age group of 18-45 years having an aptitude to take up self-employment or wage employment and having some basic knowledge in the related field can undergo training at RSETI. Some of the trained candidates may also seek regular salaried jobs / wage employment.

State/ UT-wise details of candidates placed/ settled during the last three years under DDU-GKY and RSETIs are given at **Annexure**.

iv. In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016. The programme aims to provide assistance to eligible rural households with an overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024. Against the overall target of 2.95 crore houses, a target of 2.94 crore houses has already been allocated to various States/UTs by the Ministry, out of which 2.85 crore houses have already been sanctioned by the States/UTs to beneficiaries and construction of 2.18 crore houses has already been completed as on 15.03.2023.

As per the Framework For Implementation of PMAY-G, it is mandatory to provide support of 90 persondays (95 persondays in Hill states, difficult areas and North Eastern States and IAP districts) unskilled wage employment at the current rates to a PMAY-G beneficiary for construction of his / her house in convergence with MGNREGA as per instructions issued from time to time. The details of Mandays generated under PMAY-G during last three years State/UT wise is given in **Annexure**.

Annexure referred to part (a) to (c) of reply to Lok Sabha Unstarred Question No. 3235 for reply on 21.3.2023

States/UTs-wise details of employment provided (in persondays generated) under Mahatma Gandhi NREGS in last three financial years 2019-20, 2020-21 and 2021-22				
Sl. No.	State/UT	Persondays generated (in lakh)		
		2019-20	2020-21	2021-22
1	Andhra Pradesh	2002.25	2593.24	2417.19
2	Arunachal Pradesh	85.99	128.14	158.73
3	Assam	623.08	911.53	916.61
4	Bihar	1416.23	2276.27	1811.79
5	Chhattisgarh	1361.75	1840.90	1692.36
6	Goa	0.34	1.10	0.95
7	Gujarat	353.70	482.29	568.02
8	Haryana	91.19	179.62	146.40
9	Himachal Pradesh	259.19	336.19	370.94
10	Jammu And Kashmir	313.41	407.01	406.33
11	Jharkhand	641.95	1176.08	1132.47
12	Karnataka	1118.63	1480.32	1634.93
13	Kerala	802.30	1023.00	1059.66
14	Ladakh	19.03	21.30	19.27
15	Madhya Pradesh	1930.17	3420.21	3000.13
16	Maharashtra	629.60	679.36	825.42
17	Manipur	234.07	330.52	305.59
18	Meghalaya	370.22	383.70	393.63
19	Mizoram	192.59	198.66	200.77
20	Nagaland	138.48	180.12	192.58
21	Odisha	1113.89	2080.75	1977.94
22	Punjab	235.25	376.75	331.52
23	Rajasthan	3286.55	4605.35	4242.97
24	Sikkim	29.47	37.34	34.34
25	Tamil Nadu	2485.10	3339.46	3457.26
26	Telangana	1071.14	1579.53	1457.94
27	Tripura	344.02	437.22	426.18
28	Uttar Pradesh	2444.30	3945.41	3257.96
29	Uttarakhand	206.16	303.61	243.18
30	West Bengal	2723.05	4140.17	3642.28
31	Andaman And Nicobar	2.21	2.61	1.14
32	Lakshadweep	0.04	0.02	0.01
33	Puducherry	7.65	10.57	6.15
34	Dadra And Nagar Haveli And Daman And Diu	0.00	0.00	0.00
	Total	26,533.02	38,908.33	36,332.63

(As per NREGASoft)

Annexure referred to part (a) to (c) of reply to Lok Sabha Unstarred Question No. 3235 for reply on 21.3.2023

State-wise number of candidates trained and placed under DDU-GKY

Sl. No.	State	FY 19-20		FY 20-21		FY 21-22	
		Trained	Placed	Trained	Placed	Trained	Placed
1	Andhra Pradesh	15933	10795	4156	2177	1606	2135
2	Arunachal Pradesh	84	0	28	33	233	71
3	Assam	11993	13862	1966	3296	3553	916
4	Bihar	14301	5916	2687	2745	7099	2491
5	Chhattisgarh	9798	3842	1109	3683	6499	2883
6	Gujarat	3084	2249	240	875	830	599
7	Haryana	1948	6013	26	1213	1772	680
8	Himachal Pradesh	1980	1073	0	117	334	10
9	Jammu and Kashmir	10516	1319	3454	1945	2300	1102
10	Jharkhand	12866	8224	1050	1879	4035	1354
11	Karnataka	5797	7226	769	1649	1442	673
12	Kerala	12812	8390	3053	2931	3219	1097
13	Madhya Pradesh	10433	7348	903	969	6825	3977
14	Maharashtra	13521	12765	874	3319	348	1612
15	Manipur	1780	573	338	387	811	139
16	Meghalaya	1518	686	83	158	456	241
17	Mizoram	554	359	37	88	105	94
18	Nagaland	1220	403	221	278	1009	614
19	Odisha	43278	30607	7978	7729	10474	4828
20	Punjab	2002	1311	2922	1931	6976	4188
21	Rajasthan	14530	4692	981	1759	3096	3130
22	Sikkim	462	32	0	43	90	0
23	Tamil Nadu	9685	3324	213	1286	8228	2941
24	Telangana	9731	6839	2752	1436	3177	2494
25	Tripura	1407	524	21	609	1049	193
26	Uttar Pradesh	24895	7341	1540	4068	16898	3765
27	Uttarakhand	1518	672	367	416	3645	917
28	West Bengal	9531	3829	521	2544	732	2424
29	Puducherry*					165	44
30	A. N Islands*					0	0
	Total	247177	150214	38289	49563	97006	45612

Source: DDU-GKY MIS (kaushalpragati.nic.in and kaushalbharat.gov.in)

* The program commenced in Puducherry and A&N Islands in 2020-21.

Annexure referred to part (a) to (c) of reply to Lok Sabha Unstarred Question No. 3235 for reply on 21.3.2023

State-wise number of Trained & Settled candidates under RSETI during the last three years

S.No.	Fin. year State/UT	FY 2019-20		FY-2020-21		FY-2021-22	
		Trained	Settled	Trained	Settled	Trained	Settled
1	Andhra Pradesh	9884	7179	5002	3836	7817	6522
2	Arunachal Pradesh	211	294	18	57	225	0
3	Assam	11922	7680	7208	5145	10017	8335
4	Bihar	24961	18393	14868	10817	21268	14330
5	Chattisgarh	12146	8209	7003	4927	10030	7257
6	Gujarat	20447	14075	11233	7859	15993	12863
7	Haryana	14391	10493	11301	6744	11045	8176
8	Himachal Pradesh	4949	3541	3227	2019	4750	3208
9	Jharkhand	15911	12630	11467	7982	13725	10828
10	Karnataka	24676	20257	16333	12649	18332	17059
11	Kerala	10236	9610	5090	4752	5980	5801
12	Madhya Pradesh	31521	20982	19180	15530	22956	18490
13	Maharashtra	24614	19668	16559	13033	19606	15251
14	Manipur	495	351	287	277	364	301
15	Meghalaya	1629	989	959	687	1649	868
16	Mizoram	939	957	613	457	651	636
17	Nagaland	356	202	199	118	338	272
18	Odisha	20489	14933	15321	11574	16049	13978
19	Punjab	9280	5605	7501	5489	9241	6972
20	Rajasthan	27023	18789	19904	12682	23160	19032
21	Sikkim	364	489	202	134	203	146
22	Tamil Nadu	27112	17790	15233	12517	17187	14796
23	Telangana	6435	5714	3703	2647	5413	5214
24	Tripura	2533	1775	1893	836	2274	1781
25	Andaman and Nicobar Islands	489	316	318	135	412	381
26	D & N Haveli	763	509	560	437	561	447
27	Jammu & Kashmir	8662	7022	4552	3955	5277	4148
28	Ladakh	603	233	408	328	535	384
29	Lakshadweep	36	0	162	98	139	34
30	Puducherry	762	543	583	420	568	485
31	Uttar Pradesh	50845	38070	41995	27673	52909	46948
32	Uttarakhand	6765	5387	6383	4829	6258	4413
33	West Bengal	12576	8960	5876	4591	9182	7073

Annexure referred to part (a) to (c) of reply to Lok Sabha Unstarred Question No. 3235 for reply on 21.3.2023

(Units in Number)

State/UT wise details of Mandays generated under PMAY-G during last three years				
S.No.	States/UTs	2019-20	2020-21	2021-22
1	ANDAMAN AND NICOBAR	37224	25188	0
2	ANDHRA PRADESH	0	0	0
3	ARUNACHAL PRADESH	6929	19564	0
4	ASSAM	14484026	9230144	13117868
5	BIHAR	89360388	45334343	1443078
6	CHHATTISGARH	11039610	10357	722
7	DN HAVELI AND DD	0	0	0
8	GUJARAT	6146955	591879	14033
9	GOA	0	0	0
10	HIMACHAL PRADESH	60378	153158	442
11	HARYANA	3943	686	9563
12	JHARKHAND	22110561	18458485	217087
13	JAMMU AND KASHMIR	2300419	2202842	4898
14	KERALA	787559	193448	60775
15	KARNATAKA	2269371	0	0
16	LADAKH	25403	0	0
17	LAKSHADWEEP	0	0	0
18	MEGHALAYA	624511	676806	25349
19	MAHARASHTRA	21756769	15393189	830570
20	MANIPUR	0	5063	0
21	MADHYA PRADESH	32871359	60457603	34682523
22	MIZORAM	90930	17849	0
23	NAGALAND	0	0	0
24	ODISHA	47183547	19176178	115152
25	PUNJAB	451300	97305	1581
26	PUDUCHERRY	0		
27	RAJASTHAN	28718752	18152156	25914
28	SIKKIM	0		
29	TAMIL NADU	4638553	3386922	171244
30	TRIPURA	1433403	41797	12418736
31	TELANGANA	0	0	0
32	UTTAR PRADESH	17861847	348759	6944
33	UTTARAKHAND	3469	1615	0
34	WEST BENGAL	81132759	65241037	9097751